

SHRI BAPUSAHEB PARULEKAR:  
Kindly see Rule 380.

(व्यवधान)

MR. CHAIRMAN: Please read that out.

SHRI BAPUSAHEB PARULEKAR:  
That is what I am doing.

MR. CHAIRMAN: I have called upon Mr. Mhalgi to speak. Is your point of order related to that. He has begun his speech. I have only asked him to resume.

SHRI BAPUSAHEB PARULEKAR:  
After the Speaker left the Chair you addressed the staff not to record what the Hon'ble members said just now (Interruptions) As far as expunction is concerned under Rule 380 the only portion which is defamatory shall not go on record. You have not indicated what defamatory statements they have said. So, I have raised this point of order and what your ruling on that. (Interruptions)

MR. CHAIRMAN: If anybody tries to speak or speaks without the permission of the Chair then the Chair can order that it should not go on record. I have done exactly the same. I am within my rights to say so.

SHRI R. K. MHALGI (Thane):  
Mr. Chairman, Sir, I would like to speak in Marathi.

(Interruptions)\*\*

MR. CHAIRMAN: Nothing to be recorded.

श्री मूल चन्द डाटा नभापति महोदय, मेरा व्यवस्था का प्रश्न है। सदन में एक बार यह मंत्री जी ने अपना स्टेटमेंट दे दिया। उसके बाद कई बार चेयर से रूलिंग ही चुकी। यह होने के बाद नियमों की अवहेलना की जा रही है। हाउस के सारे नियमों की अवहेलना कर के कुछ मेम्बर इनका शर्मनाक काम कर रहे हैं। इन लोगों को नाम लेकर बाहर निकाला जाय। इनको हाउस के बाहर निकाला जाय। रूल 374 और 350 के अन्दर, इनको बाहर निकालें, ये सदन की कार्यवाही रोक रहे हैं।

सभापति महोदय : इस सदन के सभी सदस्यों में पूरा धैर्य है। अगर दो तीन सदस्य अव्यवस्था फैलाना चाहते हैं तो वे खुद बखुद थक जाएंगे, ऐसा मैं मानता हूँ। आप देख लीजिए, वे थक जाएंगे।

15.42 hrs

DEMANDS FOR GRANTS  
(RAILWAYS), 1980-81—Contd.

@SHRI R. K. MHALGI (Thane):  
Sir, I rise to say a few words regarding demands for grants in respect of Railways. Since the suburban trains are the only means of transportation for crores of commuters, their problems should be looked into in depth by the Railway Minister. As I was saying, I am grateful to the House for the quiet that prevails now and which has given me an opportunity to complete my speech. I was stressing two points. Crores of passengers travel in suburban trains. All the problems concerning suburban trains have to be examined carefully by the Railway Minister. I want to elaborate my views regarding suburban railway services in India. As I have said, crores of passengers travel in the suburban trains. In Bombay only, more than 100 crores of passengers travel in the suburban trains. The problems of such a large number of passengers have to be considered by this august House because, unfortunately, they are not considered by the Railway Ministry. In this context, let me suggest that like the general budget and the railway budget, a separate budget should be presented for the suburban railways. The Ministry of Railways should present, along with the railway budget, a separate budget for suburban railways. This should receive attention from a financial point of view. The amount sanctioned for the suburban projects should not be spent on any head. The rolling stock used for suburban railways should be sepa-

\*\*Not recorded.

@The original speech was delivered in Marathi.

rately shown in the budget and care should be taken to see that they are utilised only for suburban traffic.

In the suburban railways many accidents take place in which hundreds of people die. The former railway Minister had started an automatic warning system to check accidents. It must be effectively employed to avoid accidents in suburban railways. As soon as it is feared that a train might collide with another, the alarm bell rings in the train itself. If the driver is alert, he can stop the train. If he fails to do it, the breaks automatically operate and the train stops. This system can be effectively employed in case of suburban trains where the frequency of traffic of trains is more. It is very essential this this system should be immediately and effectively adopted by suburban railways in Bombay.

The problems of railways in general are different from those of suburban railways. The railway officials who have a special knowledge of the problems of the suburban railways should be assigned to the suburban services. We have experienced General Managers who join service in Bombay and retire immediately thereafter. Their experience cannot be used later on. Therefore, I would suggest that the services of experts and retired experienced officials should be made available again and their experience should be utilised to improve the conditions of the suburban trains. I would also like to suggest that several committees like Railway Users' Committee should include some Members of Parliament in the suburban area.

There are about six or seven members of Parliament who are concerned about the problems of Bombay suburban railways. We have to bring to the notice of the House those problems. Even for simple tasks like changing the timings of trains etc. we have to raise the matter in this House. We do not wish to take valuable time of the House.

15.46 hrs.

[MR. SPEAKER *in the Chair*].

ANNOUNCEMENT RE: DISCUSSION  
ON INCIDENT AT BAGHPAT

श्री मनोराम बागड़ी (हिसार) :

अध्यक्ष महोदय, क्या निर्णय किये ?

(*Interruptions*)

MR. SPEAKER: On Friday at 6 O' Clock we are discussing this matter.

PROF. MADHU DANDAVATE (Ra. japur): Sir all of us have agreed that instead of taking Calling Attention Notice, we will have it at 6 P. M. Since Friday is a Private Members, day, instead of 6 O'clock if you have it a little earlier . . . .

MR. SPEAKER: We have already decided that we would take it up at 6 P.M. So, after 6 P.M. on Friday we are going to discuss this.

SHRI G. M. BANATWALLA (Ponani): Sir, there is a resolution of the House. Under rule 193, no motion will be taken till the Finance Bill is passed. This is the recommendation of the Business Advisory Committee and it was passed by this House. Unless and until you bring in a proper motion here, the announcement cannot solve this problem.

MR. SPEAKER: We will do it. Every rule will be adhered to. That is my only concern.

SHRI NIREN GHOSH (Dum Dum): The rules have become the dominant God of this House. You should become the dominant God of this House and not the rules.

MR. SPEAKER: Even God is controversial.